

I do not know—something objectionable from the American point of view? These are the three questions.

SHRI A. M. THOMAS: The question was put previously also and I have made the position very clear. The Government of India has not engaged any counsel there in the United States of America. The Indian Sugar Mills Association had engaged some person for pleading before their committees, and according to the law prevailing in the United States of America only a U.S. national can plead before their committees so that they had necessarily to engage a U.S. national.

SHRI T. S. AVINASHILINGAM CHETTIAR: In view of this extraordinary increase in the price of sugar obtaining at present, may I know, Sir, whether we are in the normal stage and whether we can count upon this increased price for the future years also?

SHRI A. M. THOMAS: No, Sir, there has been considerable drop in production. World production has gone down and our production also has gone down. In fact, in our case there has been the diversion also, of sugarcane to *gur* and *khandsari*, and the availability of sugarcane for the sugar factories has been affected thereby. For example, in Cuba there has been a considerable shortfall in production.

SHRI SONUSING DHANSING PATIL: How do the Government protect the interests of the indigenous consumer while assessing the quota for export of sugar?

SHRI A. M. THOMAS: As I have said, Sir, there would be a sufficient quantity for internal consumption and also for the exports to which we are committed.

MR. CHAIRMAN: Yes, Dr. Seeta Parmanand.

DR. SHRIMATI SEETA PARMANAND: I wanted to know the price per kilo of sugar in the U. K.

SHRI A. M. THOMAS: In the U.K.? If my friend gives notice, I shall try to find out.

DR. SHRIMATI SEETA PARMANAND: The hon. Minister said just now that the wholesale price did not come to even half the cost of production. So I thought that he might as well . . .

MR. CHAIRMAN: He was referring to the international price.

AN HON. MEMBER: He referred to the last year's prices and said . . .

DR. SHRIMATI SEETA PARMANAND: He can give last year's price even.

SHRI A. M. THOMAS: Per ton I have given the figures. In the U.K. on the 28th February, 1963, it was £53

*349. [The questioner (Shri R. N. Kakati) was absent. For answer, vide col. 2713 infra.]

दादुपुर के पास गाड़ी को उलटने के प्रयत्न के आरोप में पकड़े गये व्यक्तियों के विरुद्ध कार्यवाही

*३५०. श्री ए० बी० बाजपेयी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में सुल्तानपुर-लखनऊ रेल मार्ग पर दादुपुर के पास एक सैनिक गाड़ी को उलटने के प्रयत्न के आरोप में दो व्यक्तियों को पकड़ा गया ; और

(ख) यदि हां, तो उनके विरुद्ध क्या कार्यवाही की गई ?

†[ACTION AGAINST PERSONS HELD FOR
ATTEMPTING TO SABOTAGE TRAIN
NEAR DADOOPUR

*350. SHRI A. B. VAJPAYEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that two persons were recently arrested on a charge of trying to derail a train carrying troops near Dadoopur on Sultanpur-Lucknow Section; and

(b) if so, what action was taken against them?]

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir. Two persons were arrested for placing stones on railway track. The passenger train was not carrying troops.

(b) The case is under police investigation.

‡[रेल मंत्रालय में उपमंत्री (श्री एस० बी० रामस्वामी) : (क) जी, हाँ। रेल लाइन पर पत्थर रखने के कारण दो व्यक्ति गिरफ्तार किये गये। उस सवारी गाड़ी में सैनिक नहीं जा रहे थे।

(ख) पुलिस मामले की जांच कर रही है।]

SHRI A. B. VAJPAYEE: May I know, Sir, whether those two persons belonged to U. P. and whether they have any political affiliations?

SHRI S. V. RAMASWAMY: Well, one belongs to Muradganj, Kotwali Jaunpur; the other belongs to Hus-sainabad, Kotwali Jaunpur, and I suppose Jaunpur is in U. P.

SHRI A. B. VAJPAYEE: May I know, Sir, whether their background has been investigated and who instigated them to place stones on the railway line?

SHRI S. V. RAMASWAMY: Sir, the police are investigating the case and we are awaiting their report.

†[] English translation.

‡[] Hindi translation.

*351. [Transferred to the 18th March, 1963.]

*352. [The questioner (Shri Ram-prasanna Ray) was absent. For answer, vide col. 2713 infra.]

*353. [The questioner (Shri Niranjana Singh) was absent. For answer, vide cols. 2713—15. infra.]

*354. [The questioner (Shri Sundar mani Patel) was absent. For answer vide col. 2715 infra.]

EXPLANATION GIVEN BY DIRECTOR
GENERAL OF TOURISM

*355. SHRI A. M. TARIQ: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to refer to the answers given in the Rajya Sabha to supplementary questions on Starred Question No. 853 on the 4th September, 1962 and Starred Question No. 378 on the 21st January, 1963 and state:

(a) whether the Ministry of Transport and Communications has also received a separate explanation given by the Director-General of Tourism on the foreword written by him to the book entitled 'Golden Guide to South East Asia';

(b) if so, what is the nature of the explanation and what is the difference between this explanation and the one given to the Ministry of Home Affairs; and

(c) what action Government propose to take on the explanation given to the Ministry of Home Affairs?

THE MINISTER OF SHIPPING IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) The Director General of Tourism submitted no explanation to the Ministry of Home Affairs. The explanation was called for by the Department of Transport alone and was submitted to them.

(b) and (c) Do not arise.

SHRI A. M. TARIQ: For the information of the hon. Minister may I quote the hon. Home Minister in this